

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 30**

**IA 2145/2020 IN C.P.(IB)4461/MB/2019**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **MINESH PRINTS LTD**

Section 10 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Saurabh Pandya for the Suspended Board of Director is present. Adv. Kunal Kamath i/b Adv. Sugyata Choudhary for the Respondent No.5 present. Adv. Saurabh Gandhi a/w Ms. Kartikee Korgaonkar, Counsels for the Applicant in IA 2145 of 2020 present through VC.

**IA 2145/2020**

Ld. Counsel for the Respondent No.5 seeks another weeks' time to file Reply. Last opportunity of one (1) time is granted. Except Respondent No.3, 4 and 5, all other Respondents are set *ex-parte*. List this matter on Board on **08.07.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**